

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 384/TT/2024

Subject : Petition for truing up of the transmission tariff for the 2019-24 period and the determination of transmission tariff for the 2024-29 period for Nellore-Gooty 400 kV D/C (Quad) line with associated bay extension at Nellore and Gooty Sub-station under Transmission System associated with SRSS XVIII-A (Formerly KUMPP Part A) in Southern Region.

Date of Hearing : **5.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others

Parties Present : Shri A. Naresh Kumar, PGCIL

Record of Proceedings

The Petitioner's representative submitted that the present Petition had been filed for truing up of the transmission tariff for the 2019-24 period and the determination of the transmission tariff for the 2024-29 period for the Nellore-Gooty 400 kV D/C (Quad) line with associated bay extension at Nellore and Gooty Sub-station under the Transmission System associated with SRSS XVIII-A (Formerly KUMPP Part A) in the Southern Region.

2. None was present on behalf of the Respondents despite notice.
3. After hearing the Petitioner's representative, the Commission directed as under:
 - a) The Respondents to file their respective replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder within a week thereafter; and
 - b) The Petitioner to submit on an affidavit within a week a copy of the compendium and other necessary documents, if any, in support of the rate of interest on various loans taken concerning the transmission asset for the 2019-24 tariff period.
4. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

**sd/-
(T. D. Pant)
Joint Chief (Law)**

